GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1482

TO BE ANSWERED ON THE 9^{TH} DECEMBER, 2025/ AGRAHAYANA 18, 1947 (SAKA)

INCREASING ANTI INDIA ACTIVITIES

†1482. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the increasing anti-India activities by people of non-Indian origin-especially these in Canada, the UK and the US is in cognizance of the Government;
- (b) if so, the names of individuals and organizations found involved in such anti-India activities in the said countries during the last five years;
- (c) whether the Government has taken any action against the properties of the said people and whether their bank accounts have been frozen, their passport cancelled and their travel to India prohibited; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): There have been instances of participation and support by non-Indians and their support to anti-India activities, including extremist activities, vandalism of property of Indian diplomatic missions/posts, threats to Indians on social media, anti-India propaganda, lobbying and academic influence activities, which has come to the notice of the Government. Organizations and elements which support or carry out anti-India advocacy and activism are generally involved in such protests.

As per available information, the Government of India, including through its diplomatic Missions and Posts, has engaged with the host governments and urged them to not only take action against these elements under their respective domestic laws, but also to ensure adequate safety of our diplomatic properties and personnel as per relevant international conventions.

Further, the travel of such non-Indians who are involved in these activities is prohibited into India in terms of Visa Manual, Rules and Guidelines issued from time to time.
